## BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB) No.371/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

| Name of the Company |            | State Bank of India -Vs- Orissa Manganese & Minerals Ltd |                        |                     |
|---------------------|------------|--|------------------------|---------------------|
| Under Section       |            | 7<br>IBC   |                        |                     |
| SI.<br>No.          | Representa | nation of Authorized<br>tive (IN CAPITAL<br>ETTERS)      | Appearing on behalf of | Signature with date |
|                     |            | )  | On behalf.             | 1                   |

1) Mr Stohanther Shanna, Adv Scorperali 2) Ms Namrata Base, Adv S Debter

1 Sumit Devodie PCA

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Pr. CA on behalf of RP submitted that 2<sup>nd</sup> progress report has been filed. It is on record. Next CoC meeting is to be held either on 9th or 10th October, 2017.

List it on 06/11/2017.

sdl (Jinan K.R.) Member (Judicial)